

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 185 of 2011 & IA No. 278 of 2011

Dated: 30th May, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

Gujarat Urja Vikas Nigam Limited **Appellant (s)**

Versus

**Gujarat Electricity Regulatory Commission
& Anr.** **Respondent (s)**

Counsel for the Appellant (s):

Mr. M.G. Ramachandran
Mr. Swatika Sahoo

Counsel for the Respondent(s):

Mr. Amit Kapur, Adv for R-2

ORDER

Learned counsel for the appellant submits that he will file written submissions in the course of the day today in the Registry. He is permitted to do so. Written submissions have already been filed on behalf of the State Commission. Mr. Amit Kapur, learned counsel for the respondent no. 2 states that he will file written submissions on 31st May, 2012. He is permitted to do so.

Judgment is reserved.

(V.J. Talwar)
Technical Member

(P.S. Datta)
Judicial Member

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